GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4156

TO BE ANSWERED ON JULY 18, 2019

LAND FOR CONSTRUCTION OF HOUSES

No. 4156. SHRIMATI KIRRON KHER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Union Government has asked the State Governments/UT administrations to provide land to construct houses for the homeless people in the areas under their domain including Chandigarh and Punjab;
- (b) if so, the details thereof;
- (c) whether the respective State Governments/UT administrations have initiated any action in response to the direction of the Union Government; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): Government of India through the Ministry of Housing and
Urban Affairs (MoHUA) has launched the Pradhan Mantri

Awas Yojana (Urban) {PMAY(U)} Mission on June 25, 2015 to provide houses to all eligible households in urban areas by 2022. Pursuant to the issuance of PMAY(U) Mission guidelines, the MoHUA has written to all State/Union Territory (UT) Governments and Central Government land owning Ministries/Departments to explore the possibilities of rehabilitation of slums on their land and seek Central Assistance from the MoHUA under PMAY(U) Mission.

(c) & (d): After approval from the concerned State Level Sanctioning and Monitoring Committee (SLSMC), the States/UTs send their proposals to the MoHUA for Central Assistance. The Central Sanctioning and Monitoring Committee (CSMC) constituted under the Mission sanctions Central Assistance for the project proposals received from the States/UTs including Chandigarh and Punjab. So far, out of 83,68,861 houses sanctioned under PMAY(U) Mission, 56,786 and 249 houses have been sanctioned for the State of Punjab and UT of Chandigarh respectively.

The Chandigarh Administration has reported that they have earmarked around 104 acres of land for taking up the construction of 12,900 flats under the Affordable Housing in Partnership (AHP) component of PMAY(U) Mission. The Chandigarh Administration has sent the proposal for permission to allot land at acquisition cost to the Ministry of Home Affairs, Government of India.
